

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 138 OF 2017**

**Dated: 14<sup>th</sup> October, 2019**

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Kerala State Electricity Board Ltd.**

**... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Jai Mohan

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran  
Ms. Anushree Bardhan  
Mr. Shubham Arya  
Ms. Tanya Sareen for R-2

Mr. S. Vallinayagam for R-3

**ORDER**

As agreed by learned counsel for the parties, list these matters on **27.01.2020.**

**(S.D. Dubey)**  
**Technical Member**  
pr/pk

**(Justice Manjula Chellur)**  
**Judicial Member**